

toms duty.

(b) In the Budget 1990-91, keeping in view the decline in the international price of MEG, import duty on that item was increased from 90% (basic + auxiliary) to 150% (basic + auxiliary).

(c) and (d). There are reports that the international prices of paraxylene have been showing a downward trend and Government has taken a note of the same.

Trade with Burma

5805. SHRI R. JEEVARATHINAM: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to enter into a bilateral agreement with Burmese Government with a view to improving trade of raw materials, foodgrains, agricultural products and manufactured goods, between the two countries; and

(b) if so, whether Government propose to import timber, rice etc. from against exports of manufactured goods to Burma?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF

MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Proposal to Create More Post of Judges in Delhi

5806. SHRI ISHWAR CHAUDHARY: SHRI HARI SHANKAR MAHALE:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases pending in different courts of Delhi;

(b) the action taken or proposed to be taken for expeditious disposal of these cases; and

(c) whether Government propose to create some new posts of judges to dispose of pending cases in various courts of Delhi?

THE MINISTER OF SURFACE TRANSPORT AND COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) The number of pending cases in different courts of Delhi is as follows:

	<i>Pendency as on 31.12.1989</i>
Delhi High Court	109495
District/Addl. District and Sessions Courts	35228
Subordinate Courts	366720

(b) Various steps have been taken by the Government, from time to time, to reduce pendency of cases in the Courts. A Committee of 3 Chief Justices of High Courts has

been constituted in January, 1989 to make an in depth study of the problem of arrears in Courts and to suggest remedial measures.